

RA.No.170/00010/2018(OA.No.24/2017)/CAT/Bengaluru Bench  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00010/2018 IN ORIGINAL APPLICATION**  
**NO.24/2017**

**DATED THIS THE 21<sup>st</sup> DAY OF AUGUST, 2018**

**HON'BLE DR.K.B. SURESH, MEMBER (J)**

**HON'BLE SHRI C.V.SANKAR, MEMBER (A)**

Krishnoji Rao aged about 60 years  
(S/o.Late Shri.Shankaroji)  
Retd.Tech/I/Mason/SBC  
R/o.#316, 9<sup>th</sup> Main Road, 3<sup>rd</sup> Cross  
Mohankumar Nagar, Yesvanthpur  
Bangalore-560 022.

... Applicant

(By Advocate Shri C.C.Thomas)

Vs.

1. The General Manager  
South-Western Railway  
Gadag Road, P.O:Hubli-580 020.
2. The Chief Personnel Officer  
O/o The General Manager/South Western Railway  
Gadag Road, P.O: Hubli-580 020.
3. Sr.Divisional Personnel Officer  
O/o The Divisional Railway Manager  
Bangalore Division/S.W.Rly.,  
Bangalore-560 023.
4. Senior Section Engineer(Works)  
Bangalore City Railway Station  
Bangalore Division, S.W.Rlys.,  
Bangalore-560 023.

... Respondents

(By Advocate Shri N.Amaresh, R1-4)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

In this RA, Sri N.Amaresh, Ld.Counsel for the respondents has no objection to change the word 'Trackman' which appears in the 2<sup>nd</sup> line of the order in

OA.24/2017 with the word 'Technician'. Therefore, a corrected order will be issued by the Registry to all parties showing the applicant was working as Technician instead of Trackman.

2. The RA is therefore allowed. The corrected order copy be issued immediately.

(C.V.SANKAR)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER (J)

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Annexure-RA1: Certified copy of order dtd.7.11.2017 in OA.No.24/2017.

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